# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2783 ANSWERED ON 18/08/2025

### STATUS OF SLUM DEVELOPMENT AND REHABILITATION

## 2783. DR. V. SIVADASAN:

# Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of slum households identified across the country, as per the latest available data Statewise;
- (b) the total amount of funds allocated and spent under various schemes for slum development and rehabilitation (such as PMAY-Urban, RAY, or BSUP) during the last five years, year-wise and State-wise;
- (c) whether Government has taken steps to ensure in-situ rehabilitation with community participation rather than forced relocation; and
- (d) the status of implementation of slum upgrading projects under PMAY-U and the number of slum dwellers provided with pucca housing so far?

### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country.
- (b) to (d): 'Land' and 'Colonisation' are State subjects. Schemes related to housing for their citizens including slum dwellers are implemented by States/Union Territories (UTs) in their respective areas. However, Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JnNURM) in December 2005 for assisting States/Union Territories (UTs) by extending Central Assistance for providing houses and related civic amenities to urban poor including slum dwellers in 65 selected cities under Basic Services to the Urban Poor (BSUP) and in other cities/towns under Integrated Housing and Slum Development Programme (IHSDP). Under IHSDP, a total of 4,15,309 houses have been completed. The period of JnNURM was up to March 2012. However, to complete the on-going projects sanctioned up to 31.03.2012, the period was extended, and funds were released up to March 2017.

Further, Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including slum dwellers. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from

01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/Union Territories (UTs), a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country, as on 04.08.2025. PMAY-U has been successful in addressing the housing need of slum dwellers. Out of a total of 119.31 lakh houses sanctioned under the scheme, as on 04.08.2025, about 29 lakh houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals of PMAY-U. As on 04.08.2025, 2,84,733 houses have been sanctioned under the ISSR vertical of the PMAY-U, of which 2,81,340 houses have been grounded and 2,56,342 houses have been Completed/Delivered to beneficiaries. State/UT-wise and year-wise details of Central Assistance sanctioned and released during each of the last five years in various schemes' components including slum development and rehabilitation under PMAY-U & PMAY-U 2.0 are at Annexure.

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State/UT-wise and year-wise details of Central Assistance sanctioned and released during each of the last five years in various schemes' components including slum development and rehabilitation under PMAY-U & **PMAY-U 2.0** 

(₹ in crore)

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S. No.	State/UT	Central Assistance Sanctioned 2020-21 2021-22 2022-23			2022 24	Central Assistance F 2023-24 2024-25 2020-21 2021-22					
1	Andhra Pradesh	<b>2020-21</b> 6,229.57		2 <b>,950.69</b>	<b>2023-24</b> 752.16	<b>2024-25</b> 475.79		2 <b>,464.92</b>	6,098.84	5,154.59	2024-25
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2	Bihar	549.52		54.89	194.90	1,501.86		92.30	227.86	597.11	360.70
3	Chhattisgarh	513.14		647.34	59.27	-	689.95	389.13	698.43	483.13	177.79
4	Goa	36.95	7.98	8.56	-	-	36.95	7.98	8.56	-	-
5	Gujarat	3,031.85	3,971.94	3,661.01	178.89	-	3,029.14	4,099.44	3,987.97	655.81	-
6	Haryana	287.71	177.47	125.79	-	228.84	287.71	173.90	125.79	199.86	-
7	Himachal Pradesh	41.12	41.64	20.53	5.33	-	32.81	47.04	19.44	9.61	9.64
8	Jharkhand	243.04	885.76	109.72	-	-	535.15	258.32	311.31	158.44	1.45
9	Karnataka	862.11	894.14	308.34	256.09	_	1,089.87	533.48	1,141.07	618.02	6.17
10	Kerala	296.37	451.40	253.82	116.28	_	173.58	378.88	241.64	225.48	83.67
11	Madhya Pradesh	1,258.89	3,032.52	1,311.36	142.53	-	2,411.03	2,003.46	2,739.99	1,280.27	270.31
12	Maharashtra	3,644.52	4,529.45	3,008.84	430.50	-	3,689.51	3,380.40	3,851.58	1,542.86	313.56
13	Odisha	310.84	826.94	30.98	281.54	79.92	386.39	333.66	295.45	293.44	26.50
14	Punjab	295.20	239.15	451.66	-	-	506.41	255.88	349.88	179.28	123.23
15	Rajasthan	804.23	777.01	1,585.89	565.29	358.23	788.65	1,013.79	733.65	683.20	223.52
16	Tamil Nadu	1,465.21	1,236.66	625.26	158.35	_	1,575.24	1,578.91	722.15	877.57	222.05
17	Telangana	1,005.21	380.01	193.94	-	1,705.22	775.36	294.95	193.94	485.00	18.70
18	Uttar Pradesh	3,644.67	2,107.56	2,071.99	2,360.54	838.42	4,859.54	3,915.16	2,290.34	4,451.37	1,129.95
19	Uttarakhand	127.88	230.91	200.59	44.12	-	160.76	90.27	172.71	130.84	62.13
20	West Bengal	1,860.86	2,104.64	309.14	-	-	1,606.02	431.24	1,138.22	945.32	515.70
Sub-total (States)		26,508.89	28,293.46	17,930.34	5,545.79	5,188.28	25,622.66	21,743.11	25,348.83	18,971.19	3,545.07
21	Arunachal Pradesh	0.62	31.69	0.19	-	119.50	8.57	27.71	0.19	14.84	5.00
22	Assam	276.26	491.80	146.29	203.13	-	125.50	182.53	395.40	395.86	272.21
23	Manipur	172.14	83.66	0.51	-	-	99.94	0.14	98.82	35.95	53.72
24	Meghalaya	1.20	0.25	0.11	-	-	1.30	16.97	4.59	13.56	5.46
25	Mizoram	141.67	15.51	5.03	-	-	71.92	15.51	163.15	43.36	65.19
26	Nagaland	50.59	0.07	0.02	-	-	106.43	34.19	0.02	86.41	24.96
27	Sikkim	1.57	1.41	0.62	-	-	1.57	1.41	0.62	_	
28	Tripura	145.89		70.03	97.58		233.95	63.44	58.70	92.81	48.42
Sub-to	tal (NE States)	789.94	746.35	222.80	300.71	119.50	649.19	341.90	721.49	682.79	474.95
29	A&N Islands	5.39	0.03	0.03	-	_	0.46	1.06	0.97	-	_
30	Chandigarh	9.18	3.49	3.18	_		9.18	3.49	3.18	_	
31	D&NH and D&D	45.55		33.49	_	_	45.55	27.91	33.49	_	4.29
32	Delhi	144.15		66.52			144.15	46.85	66.52		
33	J&K	25.30			55.16	28.62		44.37	79.31	39.97	40.00
34	Ladakh	0.43		0.07			0.86	4.44	0.07	1.85	1.18
35	Lakshadweep	0.40		0.01			0.00	7.77	0.07	1.00	1.10
35	Puducherry	39.75	28.07	9.74	27.15	10.06	37.10	17.61	23.49	31.11	9.49
	tal (UTs)	269.75			82.31	38.68		145.73	207.03	72.92	54.95
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	Total	27,568.58	29,302.31	18,272.57	5,928.81	5396.30*	26,640.70	22,230.73	26,277.36	19,726.91	4124.09*

<sup>\*</sup> Includes ₹50 crore released to Central Nodal Agency (CAN) for disbursement of interest subsidy under ISS vertical of PMAY-U 2.0 \*\* Includes Central Assistance released during the year against houses sanctioned during preceding years.